(b) the number of senior officers transferred from one post to another and the number of officers promoted after the inauguration of such regime?

THE MfNISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU) : (a) No officer was asked to go on leave. Two officers applied for leave which was granted.

(b) Two senior officers were transferred from one post to another. The number of officers promoted is four.

SHRI C. G. K. REDDY: What State is that?

MR. CHAIRMAN: PEPSU. Adviser's Regime in PEPSU.

SHRI S. MAHANTY: Am I to understand that no officer has proceeded on leave since the Adviser's regime was inaugurated? If anybody had gone on leave, what was the date on which he went on leave?

MR. CHAIRMAN: He wants to know as to whether any officers proceeded on leave after the Adviser was appointed. You have answered that two officers applied for leave and were granted leave. He asks on what date did they go on leave.

DR. K. N. KATJU: Between the 10th and 14th March.

SHRI S. MAHANTY: Is it a fact that some junior officers have been allowed to supersede some senior officers, and is it a fact that the Deputy Commissioner of Khandaghat Hills is one amongst them?

DR. K. N. KATJU: I leave it to you. Sir, whether this habit of asking about individual officers should not be deprecated. I have got the information, but it would be desirable not to go into names.

MR. CHAIRMAN: The general question.

DR. K. N. KATJU: About the general question, I do not think that any senior officers have been superseded.

and anyhow the Adviser has taken all action, every action, for very valid reasons.

SHRI S. MAHANTY: Is it a fact that certain officers have been promoted, against whom enquiries were proceeding on charges of corruption?

DR. K. N. KATJU: The Adviser has to do whatever he thinks is desirable.

PROF. G. RANGA: That is wrong.

MR. CHAIRMAN: You are suggesting that certain officers against whom charges of corruption are pending have been promoted. You want to know whether it is a fact or not?

SHRI S. MAHANTY: Yes.

DR. K. N. KATJU: I don't think so.

SHRI K. S. HEGDE: Is it not a fact that after the Adviser took charge, there has been considerable improvement in the tone of the services?

DR. K. N. KATJU: That is what we believe. There seems to be general agreement on that point.

## Advertisement of Posts by the U.P.S.C.

\*489. SHRI T. R. DEOGIRIKAR: Will the Minister for HOME AFFAIRS be pleased to state:

(a) how many posts were advertised by the Union Public Service Commission during the year 1952 for appointment in the civil departments;

(b) how many applications were received from (i) out-siders and (ii) from those already in the services; and

(c) how many appointments were made from out-siders and from amongst those already in the services?

The	DE	EPU	ΤY	MINISTER	FOR
HOME	AF	FA	IRS	(Shri E	. N.
DATAR):	(a)	to	(c).	Attention	is

invited to the figures given in the Appendix to the Report of the Ministry of Home Affairs for 1952-53, copies of which have been supplied to all hon. Members. The total number of applications received runs into several tens of thousands. The Commission do not maintain detailed statistics as to how many-applications were received from outsiders and how many from those already in service. For purposes of interview and for selection, the Commission do not make any distinction between these categories.

SHRI T. R. DEOGIRIKAR: Is it a fact that applicants who possess all the qualifications for the advertised post are not selected many times and a person already in service is upgraded though he has less qualifications?

SHRI B. N. DATAR: That is not correct.

SHRI T. R. DEOGIRIKAR: Will the hon. Minister make an enquiry into the matter?

SHRI B. N. DATAR: I am prepared to make enquiries.

SHRI T. R. DEOGIRIKAR: Is it a fact that persons instead of applying to the U.P.S.C. direct get entrance into the service and then the Departmental Head asks the U.P.S.C. to advertise for a post the qualifications for which are exactly similar to those that are possessed by the persons already in the service?

SHRI B. N. DATAR: I don't accept the insinuation behind this question.

SHRI G. RAJAGOPALAN: Is Government aware that a case is pending against the U.P.S.C. for showing discrimination in calling for interviews of persons having the same qualifications?

SHRI B. N. DATAR: I don't understand what is meant by 'a case is pending against the U.P.S.C. I deprecate such questions.

L ] to Questions PROF. G. RANGA: Find out the facts.

## **RATION FOR THE MILITARY PERSONNEL**

\*490. SHRIMATI SHOILA BALA DAS: Will the Minister for DEFENCE be pleased to state:

(a) whether it is a fact that the quality of ration for military personnel has deteriorated during the last three years; and

(b) whether the military canteen prices are the same as the market prices?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): (a) No.

(b) The military canteen prices are fixed on an all-India basis and cannot therefore strictly be compared with the market prices; but they are generally less than the market prices.

KHWAJA INAIT ULLAH: Is it not a fact that the use of artificial ghee for 'pure ghee' is causing deterioration in the health of the soldiers, specially Punjabi soldiers?

SARDAR S. S. MAJITHIA: No, Sir.

## SHIFTING OF E. M. E. CENTRE FROM BANGALORE TO SECUNDERABAD

\*491. SHRI B. V. KAKKILAYA: Will the Minister for DEFENCE be pleased to state:

(a) whether the E. M. E. Centre of the Army is being shifted from Bangalore to Secunderabad;

(b) if the answer to part (a) be in the affirmative, what are the reasons for this shifting;

(c) what will be the total expenditure involved in this shifting; and

(d) whether any objections were raised to this shifting from any de partmental quarters; if so, with what results?